

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No229
CP/26(AHM)2022

Proceedings under Section 271-273
Co.Act,2013

IN THE MATTER OF:

Being Sure Life Science Pvt Ltd
V/s
Shreeji Pharmadeal Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on 01/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent : Mr. Ishan Shah, Adv.

ORDER

Due to paucity of time, as the Members are holding Special Bench in post lunch session, adjourned to 31.01.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)